

employment exchange in response to Salem Steel Plant's notification and other things being equal, the persons of the displaced families could be given preference. The issue was further contested by the displaced persons before a Division Bench of the Hon'ble High Court of Madras, which upheld the decision of the Single Bench.

Despite the limited employment potential due to the size of the Plant and installation of sophisticated technology, Salem Steel Plant has still been able to provide employment to 212 displaced persons.

12.00 Noon

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

Outcome Budget (2009-10) of the Department of Food and Public Distribution in the Ministry of Consumer Affairs, Food and Public Distribution

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Department of Food and Public Distribution in the Ministry of Consumer Affairs, Food and Public Distribution. [Placed in Library. See No. L.T. 219/15/09]

Notification of the Ministry of Micro, Small and Medium Enterprises

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): Sir, I lay on the Table, under sub-section (3) of Section 26 of the Coir Industry Act, 1953, a copy (in English and Hindi) of the Ministry of Micro, Small and Medium Enterprises Notification G.S.R. 429(E), dated the 18th June, 2009, publishing the Coir Board (Services) Amendment Bye-laws, 2009. [Placed in Library. See No. L.T. 226/15/09]

- I. **Memorandum of Understanding (2009-10) between the Government of India and the Hindustan Insecticides Limited.**
- II. **Memorandum of Understanding (2009-10) between the Government of India and the Hindustan Organic Chemicals Limited.**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- I. Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petro-chemicals) and the Hindustan Insecticides Limited (HIL) for the year 2009-2010. [Placed in Library. See No. L.T. 293/15/09]